STATISMENT

(Rs. in lakhs)

	1956-57	1957-58	1958-59
State Sector	276-513	374 · 775	389 · 211
Central Sector	124-295	223 · 102	318 · 571 €
TOTAL	400 - 808	597 · 877	707 · 782

Does not include expenditure incurred by the Government of Madras, figures for which are still awaited from them.

Folk Songs and Paintings of Uttar Pradesh

1165. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to lay a detailed statement on the Table showing the steps so far taken or proposed to be taken for collection, preservation and popularisation of folk songs and paintings of the hilly and other areas of Uttar Pradeh?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): A statement is laid on the Table. [See Appendix II, annexure No. 115].

Translation of Acts into Hindi

1166. Shri D. C. Sharma: Will the Minister of Law be pleased to refer to the reply given to Unstarred Question No. 3156 on the 16th April, 1959 and state the titles of the Acts which have since been translated into Hindi upto the 30th November, 1959?

The Deputy Minister of Law (Shri Hajarnavis): A statement of the titles of Acts translated into Hindi from 1st August, 1959 to 30th November, 1959. and now under print is given below. The statement of the titles of Acts translated into Hindi from 1st April, 1969 to 31st July, 1969 and which was

then under print was placed on the Table of the House on 27th August, 1959 in reply to Unstarred Question No. 1604.

STATEMENT

- Statement of the Titles of Acts translated into Hindi from 1st August, 1959 to 30th November, 1959 and now under print
- 1. The Railway Protection Force Act, 1957.
- 2. The Mines Act, 1952 (modified up to date).
- 8. The Mines Maternity Benefit Act, 1941.
- 4. The Central Sales Tax (Second Amendment) Act, 1958.
- 5. The Northern India Canal and Drainage Act, 1873.
- 6. The Workmen's Compensation Act, 1923 (Revised edition) (modified up to date).
 - 7. The Census Act, 1948.
- 8. The Uttar Pradesh Cantonments (Control of Rent and Eviction) Act, 1952.

Import of Steel from Japan

1167. Shri D. C. Sharma: Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) whether Government of India have imported steel from Japan during 1959, so far; and
- (b) if so, the quantity thereof and the quantity to be imported during the remaining period of the year 1959?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes. Sir.

(b) 88,970 tons were imported from Japan upto the end of November, 1959. Another 10 to 15 theusand tons are expected to be received in December, 1959.